

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: ANDHRA PRADESH STATE LEGAL SERVICES AUTHORITY, HYDERABAD** – Nomination of all the Judicial Officers working in Srikakulam, Nellore and Vizianagaram districts to participate in the two-day Workshop on ADR Methods at the respective districts, by the A.P. State Legal Services Authority, Hyderabad in co-ordination with International Centre for Alternative Dispute Resolution (ICADR), Hyderabad – **ORDERS - ISSUED.**

**REF:** Letter ROC.No.51/APSLSA/LSW/2016, dated 24.11.2016 from the Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.

**ORDER ROC.No.9105/2016-B.SPL., DATED: 01.12.2016**

**The High Court is pleased to pass the following Orders:**

All the Judicial Officers working in the Districts of Srikakulam, Nellore and Vizianagaram are hereby nominated to participate in the two-day Workshop on ADR Methods proposed to be conducted at (1) Srikakulam on 17.12.2016 and 18.12.2016, (2) Nellore on 07.01.2017 and 08.01.2017 and (3) Vizianagaram on 21.01.2017 and 22.01.2017, by the A.P. State Legal Services Authority, Hyderabad in co-ordination with International Centre for Alternative Dispute Resolution (ICADR), Hyderabad.

The concerned Prl. District and Sessions Judges are requested to communicate this order to all the Judicial Officers working in their respective districts for their participation in the above said Workshop on the said dates and also to make necessary relief arrangements in respect of the nominated officers, wherever necessary.

The Prl. District and Sessions Judges/Chairman, District Legal Services Authorities concerned are requested to contact the Member Secretary, A.P. State Legal Services Authority for further details regarding the workshop, in their respective Districts.

The nominated officers are entitled to draw T.A. and D.A. as per Rules.

  
**REGISTRAR (VIGILANCE)**

**To**

1. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Complex, Hyderabad.
2. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad. (with a request to direct the concerned to place the proceedings in the High Court's Website under general information)
3. The Director, A.P. Judicial Academy, Secunderabad.
4. The Prl. District and Sessions Judge / Chairman, District Legal Services Authority, Srikakulam.
5. The Prl. District and Sessions Judge / Chairman, District Legal Services Authority, Nellore.
6. The Prl. District and Sessions Judge / Chairman, District Legal Services Authority, Vizianagaram.
7. The Secretary, International Centre for Alternative Dispute Resolution (ICADR), 10<sup>th</sup> Floor, Gagan Vihar Building, Opp: Gandhi Bhavan, Hyderabad.
8. The District Treasury Officers: Srikakulam, Nellore and Vizianagaram.

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